

ITEM NO.9

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).4933/2015

(Arising out of impugned final judgment and order dated 28/05/2015 in CRMWP No. 12068/2015 passed by the High Court of Judicature at Allahabad)

LALLOO AND 6 ORS.

Petitioner(s)

VERSUS

STATE OF U.P. AND ANOTHER

Respondent(s)

(With appln.(s) for exemption from filing O.T.)

Date : 26/06/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
[VACATION JUDGE]

For Petitioner(s)

Mr. Saurabh Ajay Gupta, AOR
Mr. Nishant Bishnoi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The special leave petition is dismissed.

(SANJAY KUMAR-I)
COURT MASTER

(RENU DIWAN)
COURT MASTER